

**Amassahib Shinde:** (a) Information is given in the statement laid on the Table of the House. (Placed in Library. See No. LT-1084/67).

(b) By and large the Animal Husbandry Schemes in the country have been successful as will be seen from the progress of the Schemes indicated in Statement II

**Reclamation of Fallow Land**

5932. **Shri Sequira:**  
**Shri Sanji Wajji:**  
**Shri Kameshwar Singh.**

Will the Minister of Food and Agriculture be pleased to state

(a) the total area of fallow land brought under the plough in each of the completed Five Year Plans and

(b) the percentage of such area to the area previously used for agriculture and the additional production from such area at the end of each Plan and its percentage to the gross national agriculture production at that time?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Amassahib Shinde): (a) and (b) A statement is laid on the Table of the Sabha.

**STATEMENT**

(a) The total area of fallow land brought under the plough in each of the completed Five Year Plans

First Plan—3.8 Million Acres

Second Plan—2.3 Million Acres

Third Plan—4.7 Million Acres

(b) The percentage of such area to the area previously used for agriculture and the additional production from such area at the end of each Plan and its percentage to the gross national agriculture production at that time.

The area reclaimed as compared to the gross cropped area in the country during each of the three Plans is given below:

	(Million Acres)	
	Gross Cropped Area	Area reclaimed.
First Plan	364.02	2.8
Second Plan	377.38	2.3
Third Plan	390.28	4.7
	(Provisional 1964-65)	

The percentage of the area mentioned in Part (a) to the area previously used for agriculture in each of the three Plans is given below

Name of the Plan	Gross Cropped Area excluding the area reclaimed (Million acres)	Area reclaimed	Percentage of columns 3 to 2
1	2	3	4
1st Plan	361.22	2.8	0.7
2nd Plan	375.08	2.3	0.6
3rd Plan	385.58	4.7	1.2

Figures of additional production of foodgrains due to land reclamation measures alone are not collected separately. It is, however, broadly estimated that on an average one additional acre benefited by land reclamation scheme contributes about  $\frac{1}{4}$  tonne of additional foodgrains production.

**Lease of North Andaman Forests**

5933. **Shri Madhu Limaye:**  
**Shri A. S. Saigal:**  
**Shri K. R. Ganesh:**  
**Shri K. F. Singh Deo:**  
**Shri M. Amarey:**

Will the Minister of Food and Agriculture be pleased to state

(a) whether the Arbitrators have given their award in the Government's dispute with M/s P. C. Ray & Co. (I)

Ltd., the lessee of the North Andaman Forests;

(b) if so, the main features thereof;

(c) whether Government are considering termination of the lease; and

(d) if not, the steps proposed to be taken to ensure due performance of the contract of lease by the firm in future?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Annasahib Shinde): (a) There are at present three cases referred to the Arbitrators in regard to this dispute. The Arbitrators have given their Award only in the first Arbitration case.

(b) to (d). The award has been filed in Calcutta High Court. The matter is, therefore, sub-judice

**All India Legal Terminology**

5854 Shri S. K. Sambandhan:  
Shri K. Anbaahagan:

Will the Minister of Law be pleased to state:

(a) the progress so far made by the Union Official Language (Legislative) Commission *vis-à-vis* all India legal terminology;

(b) whether the terminology includes words from the Southern languages; and

(c) if so, the percentage of words from each of the Southern languages?

The Deputy Minister in the Ministry of Law (Shri D. R. Chavan): (a) The Official Language (Legislative) Commission has evolved 2000 standard legal terms, for use, as far as possible, in all official languages.

(b) Yes, Sir.

(c) Out of the 2000 terms, the percentages of the terms in use in each of the Southern languages is approximately as follows:

Tamil—14 per cent,  
Malayalam—27 per cent.  
Kannada—31 per cent.  
Telugu—40 per cent.

**Food Requirements**

5857. Shri Baburao Patel: Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of food in tonnes—rice and wheat—separately—required every year to feed our present population;

(b) the quantity of food in tonnes—rice and wheat—grown every year; and

(c) the quantity of food in tonnes—rice and wheat—imported every year from foreign countries, country-wise, with their value?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Annasahib Shinde): (a) There has been no scientific and comprehensive Survey on the consumption of foodgrains in India so far. The requirements of foodgrains are also elastic to some extent, depending on the availability of foodgrains and of other substitute foodstuffs, their comparative prices, levels of income, etc. It is, therefore, not possible to indicate the precise requirement of foodgrains to feed the present population in India.

(b) The production of rice and wheat varies from year to year. The production of rice and wheat in India during the last three years was as under:

(Million tonnes)

Crop year.	Rice	Wheat
1963-64	36.9	9.9
1964-65	39.0	12.3
1965-66	30.6	20.7

(c) Import of foodgrains also varies from year to year. A statement showing the details for the years 1964, 1965